GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:1521 ANSWERED ON:05.03.2010 TARGETS FOR CAPACITY ADDITION

Agarwal Shri Jai Prakash; Ananth Kumar Shri ; Bhagat Shri Sudarshan; Dashmunsi Deepa ; Dubey Shri Nishikant ; Semmalai Shri S.

Will the Minister of POWER be pleased to state:

- (a) the details of targets set and achievements made so far in capacity addition under the thermal and hydro power generation during the Eleventh Five Year Plan, source-wise and State-wise;
- (b) whether the Public Sector Undertakings (PSUs) in power sector including the National Thermal Power Corporation Limited (NTPC) is likely to achieve the targets set for capacity addition during the above said period;
- (c) if not, the details thereof and the reasons for slippages in targets set;
- (d) whether the Government has revised the power generation targets set during the above said period; and
- (e) if so, the details thereof and the steps taken by the Government to achieve the targets set?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

- (a): A capacity addition target of 78,700 MW, comprising 59,693 MW thermal, 15,627MW hydro and 3,380MW nuclear has been set for the 11th Plan period. As against this, a capacity addition of 20,352 MW comprising 16,481 MW thermal, 3,431MW hydro and 440MW nuclear has been achieved upto 28-02-2010. A statement showing State-wise targets and its achievements of thermal and hydro capacity addition during the Eleventh Plan period are given at Annex-I.
- (b) & (c): Central Electricity Authority has assessed that against a capacity addition target of 36,874 MW in the Central Sector, 21,222 MW is likely to be achieved with a `high level of certainty` during the Eleventh Plan period. 6,140 MW of thermal power projects and 4,932 MW of hydro power projects in the Central Sector are likely to slip to the Twelfth Plan. Details are given at Annex.II.
- (d): As against the capacity addition target of 78,700 MW in the Eleventh Plan period, Central Electricity Authority in its recent assessment has estimated that capacity addition of 62,374 MW (Central Sector:21,222 MW, State Sector:21,355 MW and Private Sector: 19,797 MW) is likely to be achieved with a `high level of certainty` during the Eleventh Plan period. Moreover, projects totaling to 12,590 MW capacity (Central Sector: 4,530MW, State Sector: 1,130MW and Private Sector: 6,930MW) is likely to be commissioned on `best effort` basis during the Eleventh Plan period.
- (e): The following steps have been taken by the Government to ensure that the projects are commissioned as per the schedule:
 a. Monitoring mechanism in the Ministry has been strengthened. The progress of generation projects for completion during 11th Five Year Plan is reviewed periodically by the Central Electricity Authority, Ministry of Power and Power Projects Monitoring Panel (PPMP). An Advisory Group under the chairmanship of Hon'ble Minister of Power with retired power secretaries amongst others has been set up to suggest ways and means to achieve the 11th Plan capacity addition targets.
- b. Bharat Heavy Electricals Limited (BHEL) is a major indigenous manufacturer for main plant equipment in Public Sector. BHEL has enhanced its capacity to deliver 10,000 MW of main plant equipment per annum, have put in place an action plan to enhance capacity to deliver 15,000 MW per annum by March,2010 and may raise this capacity upto 20000 MW by March,2012 depending upon the market demand.
- c. The issue of supply of equipments by BHEL has been discussed in the Committee of Secretaries chaired by the Cabinet Secretary on 08-12-2009. In pursuance of the decision taken in the meeting, a Group under the Chairmanship of Secretary(Heavy Industry) to finalise a joint action plan which would lay down the schedule /timeframe for completion of projects as per targets , has been set up. Members of the Group include Secretary (Power), Chairperson, CEA, CMD, NTPC and CMD, BHEL.
- d. A Joint Venture Agreement has been signed between NTPC Ltd. and BHEL to take up work related to Engineering, Procurement and Construction (EPC) for power plants and other infrastructure projects.
- e. M/s L&T has already formed a Joint Venture Company with MHI, Japan for manufacture of supercritical steam generator and steam turbine generators in India.
- f. All stakeholders have been sensitized towards enlarging the vendor base so as to meet the Balance of Plants (BoP) requirements.

- g. Pre-qualification requirement for super critical unit manufacturers has since been modified so as to qualify new Joint Venture between Indian company and the technology provider company.
- h. To overcome the shortage of skilled manpower, `Adopt an ITI` initiative has been taken up.
- i. Periodical meetings are held with concerned Ministries viz. Ministry of Coal, Ministry of Petroleum and Natural Gas and Ministry of Environment & Forest and at other forums at highest level to sort out the inter ministerial issues with regard to availability of fuel and grant of Environment & Forest clearance to generation projects.

In addition to this, to ensure that the capacity addition targets are realized and projects are commissioned as per schedule, an Accountability System has been put in place for the Eleventh Plan central sector power projects scheduled for commissioning during the Eleventh Five Year Plan period.